

**SPECIAL BENCH**

**O-132**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2099(KB)2019

**Present: Hon'ble Member(J), Shri Rajasekhar V.K.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> February, 2021, 10:30 A.M**

Name of the Company	BISALAXMI ENTERPRISE Vs. ONEPLUS FASHION PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

None

**ORDER**

1. Due to cable fault, the court could not function through videoconferencing mode until 5.20 PM today.
2. No representation on behalf of both sides.
3. The Registry is directed to issue notice for appearance to both sides.
4. List this matter on 08/03/2021.

**Rajasekhar V.K.  
Member (Judicial)**